

by Speed Post

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/91/7298/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Sutham Das,
District & Sessions Judge,
Dhemaji.

Dated Guwahati the 21st December, 2018.

Sub: **Permission to avail the Winter Vacation along with Headquarters Leave and vehicle permission.**


Ref:- Your letters No.DJDH/393/18, dtd. 20.12.2018.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the Winter Vacation w.e.f. 24.12.2018 to 31.12.2018 along with Station leave permission, with your official allotted vehicle, at your own cost, w.e.f. the evening of 22.12.2018 till the morning of 02.01.2019, as prayed for. The Chief Judicial Magistrate, Dhemaji and in his absence the senior most Judicial officer at the Station will remain in charge of your court and office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

7300
Memo NO.HC.VII-21/91/7299-1A, dated 21.12.18 
Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Chief Judicial Magistrate, Dhemaji.


JT. REGISTRAR (VIGILANCE)